



**Central Administrative Tribunal
Jammu Bench, Jammu**

TA No.5671/2021
(SWP No. 2287/2009)

Wednesday, this the 12th day of May, 2021

(Through Video Conferencing)

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)

Mohd. Yaqoob Beigh, Age 52 years
S/o Shri Abdul Rahim
R/o Dharam, Tehsil Gool
District Ramban.

...Applicant

(Mr. Narinder Kumar Attri, Advocate)

VERSUS

1. State of Jammu & Kashmir
Through Chief Secretary
Representing Department of Education
Civil Secretariat, Jammu.
2. Chief Education Officer
Ramban.
3. Zonal Education Officer
Gool.
4. ShriMohd. Shafi Lone
Headmaster, Govt. Middle School
Salbala, Zone Gool.

...Respondents

(Mr. Sudesh Magotra, Deputy Advocate General)

Item No. 15

ORDER (ORAL)**Mr. Justice L. Narasimha Reddy:**

Learned counsel for the applicant submits that the T.A. has become infructuous. Accordingly, the same is dismissed as infructuous. There shall be no order as to costs.

**(Mohd. Jamshed)
Member (A)****(Justice L. Narasimha Reddy)
Chairman****May 12, 2021**
/sunil/jyoti/dsn/